

(ख) जो नहीं । इससे लखनऊ-गोरखपुर-मुजफ्फरपुर खंड के यात्री सप्ताह में चार दिन चलने वाली गाड़ी सेवा से वंचित हो जायेंगे । अतः इसका उनके द्वारा विरोध किया जायेगा ?

245. [Transferred to the 14th May, 1990.]

Extension of. railway lines in North Eastern Region

246. SHRI RAJNI RANJAN SAHU: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have formulated any plan to extend rail lines

to these places in North Eastern Region which have not such facilities at present; and

(b) if so, the details of the proposals formulated?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) and (b) Extension of the existing Railway network in the North Eastern Region has been approved and the construction of six new line projects, totalling 323 Km has been taken up in the Region. The details of these lines are as under: —

Name of project	Length (in kms)	Estimated cost (Rs. in crores)
1. Dharmanagar- Kumarghat M. G. line	33	43.93 since opened.
2. Balipara- Bhalukpong M. G. line	35.46	14.18 since opened.
3. Silchar— Jiribam M. G. line.	49.16	41.09 since opened.
4. Amguri—Tuli M. G. line.	15	8.78
5. Lalabazar— Bhairabi M. G. line. Jogighopa-Guwahati BG line with a ra cum- road bridge across river Brahmaputra Jogighopa	58.142	38.98 partly opened. 388

दलहनों का उत्पादन

247. श्री राम नरेश यादव : क्या कृषि मंत्री यह बताने को तैयार करेंगे कि

(क) 1989-90 के वर्ष के लिए दलहनों के उत्पादन का क्या लक्ष्य निर्धारित किया गया था । और क्या वह लक्ष्य प्राप्त कर लिया गया है ; यदि नहीं, तो इसके क्या कारण हैं ; और

(ख) क्या सरकार ने दलहनों की मांग को ध्यान में रखते हुए दलहनों के उत्पादन को बढ़ाने की कोई विशेष नई योजना बनाई है ; यदि हाँ, तो उसका स्वरूप क्या है ?

कृषि मंत्रालय में कृषि और सहकारिता विभाग में राज्य मंत्री (श्री नितिश कुमार) : (क) 1989-90 के दौरान 14.75 मिलियन मीटरी टन का उत्पादन लक्ष्य निर्धारित किया गया है । वर्तमान अनुमान अनुसार, 1989-90 में दालों का उत्पादन 14.0 से 14.50 मिलियन मीटरी टन तक होने का अनुमान है । उत्पादन में कमी प्रमुख दलहन उत्पादन राज्यों जैसे उत्तर प्रदेश, राजस्थान, हरियाणा, गुजरात और मध्य प्रदेश में बुआई के समय आर्द्रता के दबाव की स्थिति की वजह से हो सकती है ।

(ख) दालों का उत्पादन बढ़ाने के लिए सरकार दो योजनाएं यथा राष्‍ट्रीय

‘ दलहन विकास परियोजना और विशेष खाद्यान्न उत्पादन कार्यक्रम कार्यान्वित कर रहा है ताकि किसानों को आदान समर्थन मुहैया किया जा सके ।

Diversion of Trains at Guntur

248. DR. YELAMACHILI SIVAJI: Will the Minister Of RACEWAYS be pleased to state:

(a) the trains which are proposed to be diverted via Guntur and what is the target date for this diversion in view of the gauge conversion between Guntur and Macherla; and

(b) what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) and (b) 7053/7054 Hyderabad-Madras Express and 70551 7056 Hyderabad-Narsapur Express will be diverted via Guntur after the track is certified fit for running the trains at 80 KMPH.

Families assisted under the IRDP in UP

249. SHRI RAJNI RANJAN SAHU: Will the Minister of AGRICULTURE be pleased to state;

(a) what is the number of families given assistance under the Integrated Rural Development Programme in Uttar Pradesh during the year 1989 and go far in 1990; and

(b) what steps are proposed to be taken to give assistance to more families during the current year?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA): (a) Number of families given assistance under the Integrated Rural Development Programme in Uttar Pradesh are 633677 in 1989 and 127577 during 1990 upto February, 1990.

(b) An allocation of Rs. 14727. 97 lakhs (both Government of India and State Government Shares) has been made to assist 468144 families under the IRDP in Uttar Pradesh during the year 1990-91.

Non-Deposit of PF and Insurance amount by Dunlop India Ltd. etc.

250. SHRI DHULESHWAR MEENA: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that Dunlop India Ltd., Shaw & Wallace Co. Ltd., Videocon Co. Ltd. and Mfs. Orson & Nihon Co. Ltd. have been continuously doing numerous neglegenees [Fraud in depositing the amounts with the concerned Government authorities of ESI/ Regional Provident Fund Commissioner's offices; and

(b) if not, what are the details of the amounts deposited by these Companies during the last three years with the concerned Government Authorities i. e. ESI & RPFC's offices and what should be the exact figure of amounts which these Companies should deposit?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS P ASWAN): (a) and (b) The requisite information is being collected and will be laid on the Table of the Sabha

Facilities to industries in Anand Parbat Area, Delhi

251. SHRI DHULESHWAR MEENA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that a number of Mini/Small Scale Industries are functioning in the Anand Prafoat Area of Delhi;

(b) whether it is also a fact that Municipal Authorities [Delhi Administration have issued licenses and electric connections to these Industries-;

(c) whether it is a fact Government have declared this area as conforming Area; and